

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA UNSTARRED QUESTION NO. 3020
TO BE ANSWERED ON MARCH 27, 2023**

DEVELOPING NEW CITIES

NO. 3020. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government has any plan or policy to develop new cities that are garbage-free, water secure, and climate-resilient;
- (b) if so, the details thereof; and
- (c) the plans and policies of Government to make life easier for the people of the cities and also help in their own development?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): 15th Finance Commission has allocated ₹8,000 crore for performance based challenge fund for incubation of 8 new cities, wherein the amount available for each proposed new city is ₹1,000 crore. Considering the small urban population in North-East and Hill States, ₹1,000 crore for 2 new cities (₹500 crore each) for two different States has been proposed. A State can have only one new city through this fund. Thus, maximum 9 new cities in 9 States can be selected.

The Ministry has specified minimum eligibility conditions & bid parameters for the States to compete in the challenge. As per the bid parameter, the new cities will have a pre-defined Service Level Agreements (SLAs) for basic municipal services indicating the type of service such as solid waste management, water supply, wastewater management and reuse, storm water drainage, fire services, primary education and preventive healthcare services.
